

[Print](#)**Defective Case Register from 2024-11-30 to 2024-11-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/49934/2024	SATYA SMRUTI MOHANTY	2024-11-30	.Receipt Showing Serv.copy To cg not Filed.
2	D-ABLAPL/36009/2024	DIPTIREKHA NANDA	2024-11-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Occupation of the deponent on affidavit not furnished.2. Signature of the deponent on affidavit not tally with cause title.3. Signature of the petitioner in V.nama not tally with cause title.
3	D-ABLAPL/35986/2024	SANJAYA KUMAR PATRI	2024-11-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Occupation of the deponent on affidavit not furnished.2. Authorization to swear affidavit on behalf of other petitioner not furnished.
4	D-BLAPL/35879/2024	BIJAYA KUMAR BEHERA 1	2024-11-30	Nomenclature not correctly furnished in Index SL.-3.
5	D-BLAPL/35878/2024	BIJAYA KUMAR BEHERA 1	2024-11-30	Nomenclature of the case wrongly mentioned in the index at sl.n.o3.
6	D-ABLAPL/36000/2024	MANOJ KUMAR MOHANTY (2)	2024-11-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.19,20 ,21 not neat.
7	D-WP(C)/49946/2024	LALATENDU SAMANTARAY	2024-11-30	1.Synopsis and Date of events not sign by the filing advocate.2.paragraphs not correctly furnished in declaration part of the I. A.petition.
8	D-WP(C)/49955/2024	CHITTA RANJAN PATTNAIK	2024-11-30	subject code not furnished in the index and synopsis.
9	D-BLAPL/35972/2024	SANDEEP RAJ PANDA	2024-11-30	1.P.S. Case no is wrongly furnished as 38/2022 instead of 380/2022 in paragraph no.2 in page no.2 of the writ petition.2.Page no.88 and 89 is repeated.
10	D-CRLMC/35924/2024	HARIPAD MOHANTY	2024-11-30	1. Provision of law not furnished in I.A. petition.
11	D-WP(C)/49967/2024	DHANANJAYA MUND	2024-11-30	Page-20 not available in the petition.
12	D-BLAPL/36003/2024	SURYAKANTA DASH	2024-11-30	1.District name is not furnished in v.nama.
13	D-BLAPL/35955/2024	SATYA RANJAN MULIA	2024-11-30	Name of the trial court in cause title order not tally with rejection order.
14	D-CRLREV/35520/2024	DIPTI RANJAN BHOKTA	2024-11-30	Receipt showing copy on SC Vigilance not filed
15	D-MACA/49777/2024	SUBRAT SATPATHY	2024-11-30	1.Period of Delay 38 days 2.statutory deposit not made

16	D-WP(C)/49986/2024	GHASI RAM VERMA	2024-11-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Opp.Party No.2 is not represented.2.Synopsis and date charts along with page marking not marked in index
17	D-WP(C)/49996/2024	SIDHARTHA SANKAR RAY	2024-11-30	1.Mobile numbers of all the counsel in vakalatnama not furnished.2.Copy not served on S.C.(CT and G.S.T.)
18	D-WP(C)/49921/2024	TAPAN KUMAR BISWAL	2024-11-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
19	D-WP(C)/50091/2024	NIRANJAN SINGH (1)	2024-11-30	Page no 40 not in order
20	D-WP(C)/49968/2024	SURENDRA KUMAR GARTIA	2024-11-30	1. Date of retirement order not correctly furnished 2nd and 3rd lines in page no.6.
21	D-CRLMC/35994/2024	SATYAJIT MOHAPATRA	2024-11-30	1. GR case number not correctly furnished in I.A. no. 3191/2024 entire petition.
22	D-WP(C)/49861/2024	KAJAL SAHOO	2024-11-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) Address of opp.party No.2 not furnished.
23	D-WP(C)/49978/2024	MANAS RANJAN KHATUA	2024-11-30	1. Address of the op. no. 2 not correctly furnished.
24	D-WP(C)/49981/2024	SONALI PANDA	2024-11-30	1. Annexure -5 not filed as per the body of the petition.
25	D-WP(C)/49772/2024	BIKRAM CHANDRA GHADEI	2024-11-30	30-OTHER DEFECT (IF ANY) 1.Paragraph serial no.in writ petition and affidavit declaration is not correctly furnished. 2.Prayer is not furnished in writ petition
26	D-WP(C)/49962/2024	POOJA AGGARWAL	2024-11-30	Page-15 under annexure-2 not legible
27	D-BLAPL/36001/2024	SUJIT KUMAR PATTNAIK	2024-11-30	1. Age of the petitioner in rej.order not correct in cause title. 2.Name of the trial court in rejection order, not correct in synopsis and petition.
28	D-WP(C)/49854/2024	SAPAN KUMAR PAL	2024-11-30	1.Date mentioned in Annexure-10 and averment of writ petition does not tally with book marks index and index of writ petition.2. Page Nos.46,48 and 50 under Annexure-6 not filed.
29	D-WP(C)/50057/2024	AKASH ACHARYA	2024-11-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Pages 30,31,34,35 and 48 not neat.
30	D-WP(C)/50031/2024	AKASH ACHARYA	2024-11-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Pages 30,31,34,35,46,47 and 48 not neat.
31	D-CRLA/35611/2024	JUDHISTHIR SAHOO	2024-11-30	Date chart not correctly Page marked

32	D-MACA/49980/2024	KAPILA CHARAN NAYAK	2024-11-30	1. Period of Delay 329 days delay 2.Court Fee Rs,6,125/ payable not paid 3.OHCBAM WELFARE FUND FEE NOT PAID Date of judgement not correct in being aggrieved
33	D-WP(C)/49989/2024	GOUTAM CHARAN ROUT	2024-11-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-WP(C)/49994/2024	NITYANANDA BEHURIA	2024-11-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-ABLAPL/35949/2024	DIPTI RANJAN MOHAPATRA	2024-11-30	paragraphs not correct in declaration of affidavit.
36	D-WP(C)/49990/2024	NITYANANDA BEHURIA	2024-11-30	Annexure- 5 Page No.28 to 31 Neat copies not filed
37	D-ABLAPL/35974/2024	JNYANANANDA PANDA	2024-11-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflected in V.nama.
38	D-ABLAPL/35975/2024	SUBODH KUMAR MOHANTY	2024-11-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.9 not legible.2.Address of the petitioner and name of the partises not furnished in V.nama.
39	D-WP(C)/47139/2024	SOUMYA RANJAN PATI	2024-11-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) Address of Opp.Party Nos.4 to 24 not furnished.
40	D-ABLAPL/35829/2024	PRADEEP KUMAR KUNDU	2024-11-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
41	D-WP(C)/49958/2024	RANJIT MOHANTY	2024-11-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Provision of law not furnished in the cause title. 2.Synopsis and Date of events not alphabetically marked . 3.Age of the opp.party no 4 not mentioned in the cause title.4.Logo of R/s 50 not paid in vakalatnama
42	D-ABLAPL/36013/2024	PRAVASH CHANDRA JENA	2024-11-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 9 to 12 not neat.
43	D-ABLAPL/35902/2024	RAMESH CHANDRA MAHARANA	2024-11-30	20-VERNACULAR CERTIFICATE NOT FURNISHED. Nomenclature not furnished in V>Nama.

44	D-WP(C)/49998/2024	PRASANTA KUMAR SATAPATHY	2024-11-30	Annexure-1 page no. 9 Neat copy not filed.
45	D-BLAPL/35925/2024	BHARAT BHUSAN ROUTRAY	2024-11-30	1.As per standing or. no3 dtd.9-7-2024 name of the prosecutrix / informant shall not be reflected in the synopsis and petition. 2.Age of the petitioner not reflected in V.nama
46	D-CRLA/35877/2024	ALOK KUMAR MOHAPATRA	2024-11-30	Occupation of deponent not furnished in appeal and I .A . Order challenged (mentioned in paragraph -1) of appeal petition does not tally with the date of order of trial court.
47	D-WP(C)/49959/2024	RAMA CHANDRA JENA	2024-11-30	n affidavit Occupation of the petitioner left blank both writ petition and I.A. petition
48	D-ABLAPL/35931/2024	BIBHUDATTA PANDA	2024-11-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 35 to 39 not neat.
49	D-CMP/49821/2024	CHINMAYA KUMAR SAHU	2024-11-30	Authentication fees of Rs .1.10 paisa not paid on annexure -3 . In index in place of c .m .p it is mentioned writ petition and in cause title also mentioned
50	D-ABLAPL/35930/2024	SAROJ KUMAR DASH	2024-11-30	14-NOT PROPERLY INDEXED. A and B not mentioned in index.Name of petitioner not correct in declaration.
51	D-BLAPL/35962/2024	PRASANTA KUMAR SAHOO	2024-11-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Date of rejection order under Annexure-2 not tally with Index.2 P.R.No. 47 dated 14.01.2022 in rejection order under Annexure-2 not mentioned in the cause title.
52	D-BLAPL/35928/2024	ASUTOSH TRIPATHY	2024-11-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. .As per index annexs. not properly described in the petition.2.D.C.fee Rs.10/- to be paid in V.nama
53	D-WP(C)/50021/2024	SARADA PRASANNA SARANGI	2024-11-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Receipt Showing Serv.copy To cg not Filed.
54	D-BLAPL/35953/2024	MANORANJAN MISHRA	2024-11-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. . BLAPL Petition not page marked in Index.2.Signature of the petitioner in V.nama not tally with cause title.
55	D-ABLAPL/35976/2024	KHAGESWAR BEHERA	2024-11-30	1. Page nos.12 and 13 not neat and legible.
56	D-BLAPL/35922/2024	BISWAJIT TRIPATHY	2024-11-30	1. Date of rejection order not correct in index.2. Year of the P.S. Case not correct in synopsis.

57	D-WP(C)/49956/2024	SIDHARTHA DAS	2024-11-30	1.C/O of petitioner no2 not correctly furnished.
58	D-CMAPL/50009/2024	DAYANANDA MOHAPATRA	2024-11-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.copy of dismissal order not Filed. 2. Age of the Petitioners no1(a) to 1(e)and Ops no. 4(a) to (4(e) and 6 not furnished.
59	D-WP(C)/49954/2024	KHIROD KUMAR SWAIN	2024-11-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-BLAPL/36014/2024	SATYAJIT MOHAPATRA	2024-11-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not reflected in V.nama.
61	D-RSA/50000/2024	ARJUNA CHARANA BEHERA	2024-11-30	1.D.C.Fee of Rs.288/- to be paid.
62	D-BLAPL/35900/2024	BHARATI DASH	2024-11-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Page marking not correct in index and Book mark as per file.Page nos. 12 to 16 not neat.
63	D-WP(C)/49933/2024	RAICHARAN MOHAPATRA	2024-11-30	1.Page Nos.54,55,133,134, and 148 to 153.Are not Legible
64	D-ABLAPL/36048/2024	DUSHMANTA KUMAR BISWAL	2024-11-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
65	D-BLAPL/36015/2024	DEBASNAN DAS	2024-11-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not furnished on declaration.
66	D-BLAPL/35908/2024	ASUTOSH TRIPATHY	2024-11-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 6 and 7 not neat.L.A.A. and welfare fund fee not paid in Vnama.
67	D-CMAPL/50038/2024	ADV.	2024-11-30	1. Period of Delay 134 days. 2. C.copy of dismissal order not filed.
68	D-CMAPL/49732/2024	LALATENDU SAMANTARAY	2024-11-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C.COPY OF ORDER DT 18-03 - 2015 NOT FILED 2.Prayer not Proper
69	D-BLAPL/35957/2024	SATYA RANJAN MULIA	2024-11-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

70	D- CONTC/49849/2024	GOKULANANDA SAHU	2024-11- 30	PAGE NO.14 NOT LEGIBLE
71	D- BLAPL/36006/2024	LALITENDU BHUYAN	2024-11- 30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.12 not neatly legible.
72	D- BLAPL/35966/2024	AKSHAYA KUMAR SAHOO	2024-11- 30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
73	D- CRLMC/35853/2024	SUSANTA KUMAR BARAL	2024-11- 30	1. This case related to sexual offence the name of victim and victim address deleted from the petition as the standing order 3 /2024 and put up for SR thereafter.
74	D-WP(C)/49864/2024	PRASHANTA KUMAR NAYAK	2024-11- 30	1..Receipt Showing Serv.copy To ct not Filed. 2..Name Of The Filing Advocate Not In Capital Letters In The application
75	D-CMP/49947/2024	PABITRA KUMAR BEHERA	2024-11- 30	8-CAUSE TITLE NOT IN ORDER. Petitioner and opp. party No. 17 are same person.
76	D-WP(C)/49251/2024	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2024-11- 30	In annexure -21 complete order not filed .
77	D-CRLA/35961/2024	DURGA PRASAD S.MALLICK	2024-11- 30	Put up for S.R. after filing of free copy or c.copy of impugned judgement
78	D- BLAPL/35895/2024	RAKESH BEHERA	2024-11- 30	14-NOT PROPERLY INDEXED. Page marking not correct in index.Page no. 9 not neat.
79	D-WP(C)/49914/2024	ASHIS KUMAR MISHRA	2024-11- 30	1.Occupation of the petitioner not furnished in the affidavit.
80	D- BLAPL/35894/2024	BIKASH KUMAR DASH	2024-11- 30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 10 and 18 not neat.
81	D-CMP/49755/2024	GOPINATH MISHRA	2024-11- 30	c/o of opposite party no .2 not furnished in c .m .p . 2 Synopsis not tagged in front page of c. m . p .
82	D-CRLA/35883/2024	ALOK KUMAR MOHAPATRA	2024-11- 30	1 . Occupation of deponent not furnished . 2 .Order challenged mentioned in paragraph -1 of cause title does not tally with the date in trial court judgement .
83	D-CRLA/35864/2024	ARIJEET MISHRA	2024-11- 30	The name of the petitioner who is victim not be there
84	D- ABLAPL/35915/2024	DIPTI RANJAN MOHAPATRA	2024-11- 30	Address of peitioner no.4 and 5 not furnished in cause title.
85	D- CRLMC/35866/2024	DHIRENDRA KUMAR MOHAPATRA	2024-11- 30	1. Certified copy of order dated under annex-2 not filed.
86	D- CRLMC/35861/2024	BRAHMANANDA TRIPATHY	2024-11- 30	. Cognizance order dated not correctly furnished in index,synosis,date chart, cause title,para no.2 of the petition.
87	D- BLAPL/35851/2024	SUBHRANSU BAGARTY	2024-11- 30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Welfare fund fee and L.A.A fee not paid in Vnama.
88	D-WP(C)/49963/2024	HIMANSU SEKHAR SATAPATHY	2024-11-30	1.Receipt Showing Serv.copy To cg not Filed. 2.C.S.No.mentioned under Annexure-5 does not tally with the Index.2 A. fee of Rs.2/ not paid under Annexure-10.
89	D-WP(C)/49939/2024	KSHIROD KUMAR ROUT	2024-11-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
90	D-WP(C)/50060/2024	AKASH ACHARYA	2024-11-30	Annexures filed are not attested true copies
91	D-WP(C)/50007/2024	SUDHIR KUMAR MALLICK	2024-11-30	Anneure-3 is not exhibited
92	D-CMP/49950/2024	SATYA RANJAN MOHAPATRA	2024-11-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
93	D-WP(C)/49863/2024	SOUBHAGYA SWAIN	2024-11-30	1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.Date mentioned in Annexure-5 does not tally with averment,book marks index and index of writ petition 3..Petition not correctly addressed to Honorable Court
94	D-LAA/49923/2024	TUSAR KANTA MAHANTA	2024-11-30	1. Court Fee Of Rs. 12,734.25 is payable, not paid.
95	D-CMP/49997/2024	SANGRAMJIT PANDA	2024-11-30	8-CAUSE TITLE NOT IN ORDER. Defendant Nos. 1,2,3,6 and 7 before the court below are not made parties to this case.
96	D-WA/49910/2024	SANJAY RATH,A.G.A	2024-11-30	Being aggrieved order date not tally with impugned order date under annexure-3.
97	D-WP(C)/50049/2024	HEMANTA KUMAR MOHANTA	2024-11-30	Page No. 20 not filed.
98	D-MSA/49820/2024	DEBASHIS NANDA	2024-11-30	1-COURT FEE IS DEFICIENT. 1.D.C.F of Rs 6/ to be paid. 2.page 43,44,45,62 not legible
99	D-WP(C)/50003/2024	SUDHIR KUMAR MALLICK	2024-11-30	Paragraphs of writ petition not correctly numbered.
100	D-ABLAPL/35989/2024	AMITAV TRIPATHY	2024-11-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Declaration filed a twice.2.Paragraph no. not correctly furnished on declaration.
101	D-ABLAPL/35910/2024	GOPAL PRASAD LAL	2024-11-30	Nomenclature not furnished in V>Nama.
102	D-WP(C)/50011/2024	SUDHIR KUMAR MALLICK	2024-11-30	1.Paragraphs of writ petition not correctly numbered.2.Kuma Pradhan, petitioner No.6, has executed vakaltnama as Kumar Pradhan.
103	D-RSA/50026/2024	BIBEKANANDA BHUYAN	2024-11-30	1.D.C.Fee of Rs.960/- to be paid. 2..C.Fee Payable not correctly stated.3. Page-57 not available in the Appeal memo.

104	D- ABLAPL/35991/2024	BISWAJIT RANJAN TRIPATHY	2024-11- 30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Occupation of the deponent on affidavit not furnished.2. Name of the deponent on affidavit not tally with solemnly affirmation para.
105	D- ABLAPL/35981/2024	BIKAS SWAIN	2024-11- 30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner No.1 in V.nama not tally with cause title.2.Date of Year under Annexure-2 not tally with Index. 3. Paragraph no. not correctly furnished on declaration.
106	D- CRLMC/35897/2024	PRATAP KUMAR NAYAK	2024-11- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Address of the ops. no.5 and 6 and Fathers name of the op. no.6 not furnished in cause title. 2. Certified copy of annex-1 not filed.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-11-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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